

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.1670
TO BE ANSWERED ON 25TH NOVEMBER, 2016**

NATIONAL AYUSH MISSION

1670. SHRI RABINDRA KUMAR JENA:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has selected a number of villages/blocks to expand the healthcare through AYUSH system of medicines under National AYUSH Mission;
- (b) if so, the details thereof along with funds allocated and utilised for the purpose, State/UT-wise including Odisha; and
- (c) the other measures taken/proposed to be taken by the Government to provide healthcare facilities to rural people under AYUSH system of medicine?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a) to (c): Health is a State subject. However, under Centrally Sponsored Scheme of National AYUSH Mission, the Central Government is providing financial assistance to State/UT Governments for co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), supply of AYUSH medicines as well as upgradation of AYUSH hospitals/dispensaries, AYUSH gram, School health programme, Public health outreach activities etc. for providing healthcare facilities to rural people.

The details of funds allocated and utilised during current year, State/UT-wise including Odisha is furnished at **Annexure**.

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Annexure**Status of funds allocated and utilized under National AYUSH Mission (NAM) for the year 2016-17, State/UT-wise****(Rs. In lakhs)**

Sl. No.	Name of The State	Allocation of Central Share for the year 2016-17	Grant-in-aid released against SAAP 2015-16 during 2016-17	Central Share approved for the year 2016-17	Grant-in-aid released for the year 2016-17	Total Grant-in-aid released during 2016-17	Utilization*
Sl. No.	1	2	3	4	5	6(3+5)	7
1)	Andhra Pradesh	1,013.500	40.031	1,013.500	993.075	1,033.106	
2)	Arunachal Pradesh	354.400		354.400	354.400	354.400	
3)	Assam	1,380.200		1,451.649	1,451.649	1,451.649	
4)	Bihar	3,630.200	1,752.914		-	1,752.914	
5)	Chhattisgarh	1,143.500	347.076		-	347.076	
6)	Gujarat	1,153.700	652.559	880.487	788.125	1,440.684	
7)	Haryana	643.400	360.619	643.400	584.989	945.608	
8)	Himachal Pradesh	472.500	4.091	472.500	463.879	467.970	
9)	Jammu & Kashmir	734.100	60.808	698.376	593.403	654.211	
10)	Jharkhand	1,378.200	48.011		-	48.011	
11)	Karnataka	1,223.600	43.020	1,016.683	962.679	1,005.699	
12)	Kerala	889.900	32.570	858.634	804.274	836.844	
13)	Madhya Pradesh	2,622.600	56.114	2,374.596	2,118.551	2,174.665	
14)	Manipur	577.500		577.500	577.487	577.487	
15)	Meghalaya	435.600		307.426	-	-	
16)	Mizoram	349.000			307.425	307.425	
17)	Maharashtra	1,961.500	529.186		-	529.186	
18)	Nagaland	421.000			-	-	
19)	Odisha	1,620.400	70.103	1,031.198	1,031.198	1,101.301	
20)	Punjab	788.600	384.011	761.240	676.817	1,060.828	
21)	Rajasthan	2,491.500	62.301	2,162.908	1,925.654	1,987.955	
22)	Tripura	429.100			-	-	
23)	Telangana	791.400	16.480	791.283	778.793	795.273	
24)	Tamil nadu	1,326.000	599.573	1,199.216	1,045.005	1,644.578	

25)	Uttrakhand	551.100	17.773	551.100	489.041	506.814	
26)	Uttar Pradesh	6,513.000	339.167	6,513.000	5,637.621	5,976.788	
27)	West Bengal	1,673.000	128.574	1,169.482	1,060.114	1,188.688	
28)	Sikkim	253.200		223.039	223.039	223.039	
29)	Delhi	397.200			-	-	
30)	Goa	218.300	220.405	215.556	201.160	421.565	
31)	Andaman & Nicobar Islands	356.800			-	-	
32)	Dadra & Nagar Haveli	512.600	9.297		-	9.297	
33)	Daman & Diu	603.800			-	-	
34)	Lakshadweep	508.100			-	-	
35)	Puducherry	202.800		165.889	165.889	165.889	
36)	Chandigarh	318.700				-	
Total		39940.000	5774.683	25433.062	23234.267	29008.950	

Note: - Advice Note has been issued to Accountant General of UT during current year for Rs. 127.816 lakhs to Andaman & Nicobar Islands, Rs. 82.50 lakhs to Dadra & Nagar Haveli, Rs. 54.654 lakhs to Daman & Diu, Rs. 166.50 lakhs to Lakshadweep and Rs. 451.69 lakhs to Chandigarh. Status of release is yet to be received from UT AYUSH Society.

*Utilization is yet to be received from States/UTs.